HIGH COURT OF DELHI: NEW DELHI (ESTABLISHMENT-II BRANCH)

No.1465/Estt.-II /E.V/DHC

Dated: 16.12.2025

CIRCULAR

In view of the prevailing weather conditions, Hon'ble the Chief Justice has been pleased to direct that, such number of Gazetted and non-Gazetted staff including contractual staff working on the establishment of this Court be permitted to work from home as may be possible without affecting the smooth working of the Hon'ble Courts. For this purpose, the respective Registrars/OSDs shall prepare roster for the month of December, 2025 on alternate day basis ensuring that at least 50% of the strength of the staff shall daily attend the court in person. Those officers/officials, who are not attending office in person, shall work from home and shall be available on telephone and through electronic means of communications at all times and no such officer/official shall leave the station without taking due permission from this Office.

Further, it is also directed that while making such roster of Gazetted and non-Gazetted staff, preference shall be given to the female staff that are in the family way and to staff members having medical issues, for performing duties from home.

Similarly, all the Principal District and Sessions Judges shall also prepare roster for the month of December, 2025 for the Officers of DHJS, DJS and the staff of the District Courts in Delhi in the aforesaid manner.

By Order

Sd/-(ARUN BHARDWAJ) REGISTRAR GENERAL

Endst. No.22374-22403/Estt.-II/DHC

Dated: 16.12.2025.

Copy forwarded for information and necessary action to:-

- 1. All Principal District & Sessions Judges, Delhi with request to circulate this Circular to all the Ld. Judicial officers in their Jurisdiction.
- 2. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi, with the request to circulate the Circular to all the Ld. Judges, Family Courts.
- 3. Ld. Chairman (IT & Digitization), District Courts with a request to upload the Circular on the website of all District Courts.
- 4. The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi.

- 5. The Member Secretary, Delhi State Legal Services Authority (DSLSA), Rouse Avenue Court Complex, New Delhi.
- 6. The Secretary, Delhi High Court Legal Services Committee, Delhi High Court.
- 7. The Commissioner of Police, Police Headquarters, New Delhi.
- 8. The Director (Academics), Delhi Judicial Academy, Delhi.
- 9. The Director of Prosecution, CBI, Block No.3, 2nd Floor, CGO Complex, Lodhi Road, Delhi.
- 10. The Director of Prosecution, Directorate of Prosecution, Tis Hazari, Delhi.
- 11. The Director General, Narcotics Control Bureau, West Block, I-Wing-5, Sector-7, R.K. Puram, Delhi.
- 12. The Superintendent Jail, Tihar/Rohini/Mandoli, Delhi.
- 13. The Secretary, Bar Council of India, New Delhi
- 14. The Secretary, Bar Council of Delhi, New Delhi
- 15. The Secretary, Supreme Court of India Bar Association, New Delhi
- 16. The Secretary, Delhi High Court Bar Association, New Delhi
- 17. The Secretary, Delhi Bar Association, Tis Hazari, Delhi
- 18. The Secretary, Bar Association, New Delhi .Courts, Patiala House, New Delhi
- 19. The Secretary, Bar Association, Karkardooma Courts, Shahdara, Delhi
- 20. The Secretary, Bar Association, Rohini Courts, Rohini, Delhi
- 21. The Secretary, Bar Association, Dwarka Courts, Dwarka, New Delhi
- 22. The Secretary, Bar Association, Saket Courts, Saket, New Delhi.
- 23. The Secretary, Bar Association, Central Delhi Court, Rouse Avenue, New Delhi.
- 24. Registrar-cum-Secretary to Hon'ble the Chief Justice and All Registrars/OSDs/Co-ordinator, DIAC.
- 25. The Joint Registrar, Registrar General's Secretariat.
- 26. All Joint Registrars (Judicial).
- 27. Director (IT) of this Court.
- 28. Private Secretaries to all the Hon'ble Judges.
- 29. P.A. to Registrar (IT) with the request to arrange to upload the Circular on the website of this Court.
- 30. Notice Board.
- 31. Guard File.

(HEM CHANDRA PANDEY)
JOINT REGISTRAR (ESTT.-II)